

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION :

PETITION NUMBER : TCP/21/2016

NAME OF THE PETITIONER(S) : Mr. Ramesh Jagtiani

NAME OF THE RESPONDENT(S) : P. Nammasivayam and 3 others
(In the matter of Argus Enterprises (P) Limited)

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	M. Jayashree for V Mahesh & Associates	For petitioner	M. Jayashree
2.	VISHNU MOHAN	R1, R2	Vijay
3.	M. Poshan ATIA for Harishankar Menon	R3	M. Poshan ATIA

ORDER

Counsel for both the parties present and sought time for making final submissions. At request, time is enlarged. **Put up on 20.07.2017 at 10.30 A.M.**

S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)